5931		Oral Answers	[11 MAY	[1954]
has	that	recommendation	been	all public
accepted?				Ministry?

SHRI K. C REDDY: Yes, Government are aware of that recommendation and since that recommendation was made, the matter is under further consideration and no decision has yet been taken on the subject.

SHRI B. C. GHOSE: Do I take it that the Government will soon transfer the management of these collieries to some statutory body and not manage them departmentally?

SHRI K. C. REDDY: Yes. there have been all these recommendations and as I have said in my answer, the whole question is under consideration because new aspects have cropped up and we have to give full thought to them.

SHRI B. C. GHOSE: Is it not the general policy of Government not to manage these industries depart-mentally?

SHRI K. C. REDDY: The general policy provides for some industries being managed departmentally and we will continue to do so. Certain industries will have to be run on a Statutory Corporation basis and there are so many methods which we are following.

SHRI RATANLAL KISHORILAL MALVIYA: Sir, the recommendation was made some time in 1950. I would like to know why a decision could not **be** taken up to this time with regard to the establishment of a statutory board?

SHRI K. C. REDDY: This transfer was effected only recently *i.e.*, on the 1st April this year. So this is the time when we have to consider the whole matter in all its aspects and come to a decision.

SHRI B. C. GHOSE: With reference to the answer to (b), might I know what are the administrative advantages which Government expect from this transference apart from the fact that there may be a policy to transfer 954] *to Questions* 5932 **all** public undertakings to the Production Ministry?

SHRI K. C. REDDY: If the ownership is vested in one Ministry and the management is vested in another Ministry, no doubt there will be difficulties and possibly there will be a lot of delay. Supposing a policy or programme has to be considered and adopted by the managing Ministry, then that Ministry should have to go to the Ministry which owns the concern and there will be a lot of delay. If both capacities are vested in the same Ministry, then it makes for quickness of decisions and facility of administration.

SHRI RATANLAL KISHORILAL MALVIYA: May I bring to the notice of the hon. Minister that another recommendation has been made by the Working Party on Coal in 1951 that legislation should be brough to get the State collieries managed through a Joint Stock Company, and ask whether the Government would take this into consideration and would indicate as to what lines they wish to adopt with regard to the administration?

SHRI K. C. REDDY: The Oovern-ment are aware of that recommendation also. As I said earlier, all these recommendations are under the consideration of the Government at present.

अलोगढ़ का ताला व्यवसाय

* ६२७. श्री नवाब सिंह चौहान क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि कुटीर उद्योग के विकास के सम्बन्ध में सरकार द्वारा ग्रामन्त्रित विदेशी विशेषज्ञों द्वारा ग्रालीगढ़ के ताले व्यवसाय के बारे में क्या रिपोर्ट पेश की गई या क्या राय दी गई है ?

INDUSTRY AT ALIGARH

*627. SHRI N. S. CHAUHAN: Will the Minister for COMMERCE AND

tEnglish translation.

development of cottage industries, in regard to the lock industry at Ali-garh?]

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): No, Sir.

But I should like to add that the work of the team is to make a comprehensive study and analysis of the village and small-scale industries' problems, and they are not expected to say anything specifically about the lock industry at Aligarh.

AN HON. MEMBER: We cannot hear, Sir.

श्री न० सिंह० चौहान : वया मंत्र महो-दय को मालुम है टीम के मेम्बरों ने अपने स्यालात इस तरह के जाहिर किये थे कि जो काम हाथों के जरिये से लोग करते है, वह मर्शनों के जन्मि से किया जाय ? क्या इससे बहुत से लोग बेकार नहीं हो जायेंगे ?

t[SHM N. S. CHAUHAN: Is the | hon. Minister aware that the members J of the team expressed the view that machines should be employed for handicrafts? Will it not throw a large number of people out of employment?]

SHRI D. P. KARMARKAR: They considered both the small-scale industries and the handicrafts and I am not in a position to give-because the report has not yet been published- the nature of the recommendations that have been made

श्रीमती सावित्री निगम : अलीगढ के ताले बनाने वालों या यह ख्याल कहां तक सहं है कि विदेशों ताले बहत बड मात्रा में आयात होने के कारण उनकी इंडस्ड्री पर बहुत बुरा असर पड़ रहा है स्त्री उनका काम चौपट हो ग्हा है ?

English translation

to Questions INDUSTRY be pleased to state whether I f [SHRIMATI SAVITRY NIGAM: How I any report was submitted or advice far is this view of the lock manufacturers of tendered by the foreign experts invited by Aligarh correct that the large scale import Government in connection with the of locks from foreign countries has been adversely affecting and ruining their lock industry?]

> श्री डी० पी० करमारकर : बाहर से मंगाने से ज्यादा असर नहीं होता फिर भी इस बात पर सोचेंगे।

t[SHRi D. P. KARMARKAR: Import does not affect the industry much. However, we will consider this matter.]

श्री कन्हें यालाल डी० बैद्य : अलंगढ **के ताले क्या इस कोटि के नहीं होते** कि जिससे फिर भंबाहर से ताले मंगा रे कं जरूरत होते हैं ?

•(-[Shri KANHAIYALAL D VAIDYA: Are not the Aligarh locks of good quality that we have to import locks from abroad?]

SHRI D. P. KARMARKAR: Sir, I would not say that Aligarh locks are bad but different locks are for different purposes and indeed we have accepted the principle of token imports to improve the indigenous production and that was very limited- the import is to a small extent.

MANUFACTURE OF STEAM ROAD-ROLLERS

•628. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUS-TRY be pleased to state:

(a) the names of the concerns which have been allowed to manufacture steam road-rollers and the terms on which they have been so allowed to manufacture;

(b) what is the target fixed in each case: and

(c) the extent to which it has been reached so far?